

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 33**

**IA 5497/2023 IA 371/2024**

**In**  
**C.P. (IB)/960(MB)2023**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**  
**ORDER SHEET OF THE HEARING ON 03.05.2024**

NAME OF THE PARTIES:      SREI EQUIPMENT FINANCE LTD V/s SMS  
   LIMITED

Section 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

1. Mr. Rohan Agarwal, Ld. Counsel for the Petitioner present. Mr. Sumit Khanna, Ld. Counsel for Corporate Debtor present.
2. Ld. Counsel for the Applicant seeks some time to place on record the affidavit. Ld. Counsel for the Applicant is directed to serve the affidavit to the other side on or before 15.05.2024.
3. List this matter on **06.06.2024**.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**  
/NP/

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**